PUNJAB VIDHAN SABHA SECRETARIAT

REVISED DATE-WISE PROGRAMME OF THE BUSINESS TO BE TRANSACTED BY THE PUNJAB VIDHAN SABHA DURING ITS FOURTEENTH SESSION FROM THE 4TH MARCH, 2021 TO 10TH MARCH, 2021.

Thursday, the 4th March, 2021 (10.00 A.M.)

Non-Official Business

Friday, the 5th March, 2021 (10.00 A.M)

- i) Further Resumption of Discussion on Governor's Address; (To be concluded)
- ii) Reports of Comptroller and Auditor General of India for the year 2018-19 (Civil and Commercial) and Financial Accounts of Government of Punjab for the year 2018-19 and Appropriation Accounts for the year 2018-19;
- iii) Presentation of Supplementary Demands for Grants for the year 2020-21; and
- Appropriation Bill on Supplementary Demands for Grants for the year 2020-21.

Saturday, the 6th March, 2021 Sunday, the 7th March, 2021

Holidays

Monday, the 8th March, 2021 (10.00 A.M.)

Presentation of Budget Estimates for the year 2021-22. (11.00 A.M.)

Tuesday, the 9th March, 2021 (10.00 A.M.)

General Discussion on Budget Estimates for the year 2021-22.

Wednesday, the 10th March, 2021 (10.00 A.M.)

I. Resumption of General Discussion on Budget Estimates for the year 2021-22.

(To be concluded)

II. Financial Business-

- Discussion and voting on Demands for Grants in respect of Budget Estimates for the year 2021-22; and
- ii) Appropriation Bill in respect of Budget Estimates for the year 2021-22.
- III. Motion under Rule 16 regarding adjournment of the House sine-die.
- IV. Motion regarding constitution of Elected Committees of the Punjab Vidhan Sabha for the year 2021-22.

SECRETARY.

V. Legislative Business.

Superintendent Punjab Vidhan Sabha Chandigarh

SHASHI LAKHANPAL MISHRA,

CHANDIGARH: THE 3RD MARCH, 2021.

To

No. 5-LA-2021/______, dated Chandigarh, the 3rd March, 2021.

All Members of the Punjab Vidhan Sabha.

Copy forwarded for information to -

- 1. the Chief Secretary to Government, Punjab;
- 2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab, Chandigarh;
- 3. the Principal Secretary to Government, Punjab, Department of Parliamentary Affairs (with 4 spare copies);
- 4. the Principal Secretary to Governor, Punjab;
- 5. the Chief Electoral Officer and Secretary to Government, Punjab, Election Department, Chandigarh, (with 4 spare copies);
- 6. the Legal Remembrancer and Secretary to Government, Punjab, Department of Legal and Legislative Affairs, Chandigarh;
- 7. the Secretary-General, Rajya Sabha, Parliament House, New Delhi-110001;
- 8. the Secretary-General, Lok Sabha, Parliament House, New Delhi-110001, (with two spare copies);
- 9. the Secretary to Government of India, Ministry of Parliamentary Affairs, 92, Parliament House, New Delhi-110001;
- 10. the Secretary, Government of India, Department of Legal Affairs, Ministry of Law, New Delhi-110001;
- 11. the Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001;
- 12. the Secretaries to all State Legislative Assemblies/Councils in India:
- 13. the Deputy Secretary to Government of India, Ministry of Home Affairs, (Political I(A) Section), New Delhi-110001;
- 14. the Under Secretary to Government, Punjab, General Administration, (By name) with 180 spare copies for distribution amongst various Branches under the Administrative Secretaries;
- 15. the Librarian, Lok Sabha Secretariat, Parliament House, New Delhi-110001;
- 16. the Director, Information and Public Relations, Punjab, Chandigarh;
- 17. the Incharge, United News of India, Building No. 6, First Floor, Sector 42, Attawa, Chandigarh-160036;
- 18. the Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh; and
- 19. all Press Correspondents stationed at Chandigarh.

SUPERINTENDENT, for SECRETARY.